

(REVISED PERFORMA)

STATISTICAL INFORMATION-DISPOSAL IN RESPECT OF LOK ADALATS

(A)

Daily/weekly etc. U/s 19 of LSA Act, 1987 excluding National Lok Adalats (u/s 19) and PLAs u/s 22-B

NAME OF THE DLSA- **PALAMAU**, STATISTICAL INFORMATION FOR THE MONTH OF- **August, 2019**

Total No. of Lok Adalat Benches
constituted u/s 19 of LSA Act_ 07

Category of Cases	Pre - Litigation			Pending in Courts/Post-litigation			Total		
	Taken Up	Disposed of	Settlement Amount	Taken Up	Disposed of	Settlement Amount	Taken Up	Disposed of	Settlement Amount
Criminal Compoundable Offense cases	Nil	Nil	Nil	59	59	3,39,300/-	59	59	3,39,300/-
NI Act Cases u/s 138	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Bank Recovery Cases	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
MACT Cases	Nil	Nil	Nil	02	02	19,90,100/-	02	02	19,90,800/-
Matrimonial Disputes	Nil	Nil	Nil	01	01	Nil	01	01	Nil
Labour Disputes Cases	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Land Acquisition	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Other Civil Cases	Nil	Nil	Nil	01	01	Nil	01	01	Nil
Revenue Cases	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Other Cases (Pl. Specify) 107 Cr. P.C.	Nil	Nil	Nil	22	22	Nil	22	22	Nil
Electricity Bills (excluding non compoundable cases)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
BSNL	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Total	Nil	Nil	Nil	85	85	23,29,400/-	85	85	23,29,400/-

Submitted

[Signature]
29/8/19

[Signature] Signature of Secretary

29/8/19

(C)

STATISTICAL INFORMATION IN RESPECT OF PERMANENT LOK ADALATS
(Established u/s 22B of LSA Act)

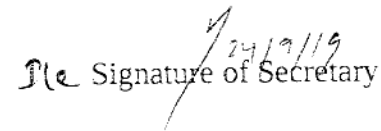
Name of DLSA - PALAMAU
STATISTICAL INFORMATION FOR THE MONTH OF - AUGUST 2019

- (i) No. of PLAs existing as on the beginning of the Month - 01
(ii) No of PLAs established during the Month - Nil
(iii) total No. of PLAs functioning - 01
(iv) No. of sittings during the month -19

Sl. No.	Name of the Public Utility Services	No. of cases pending as on the beginning of the month	No. of Cases received during the month	No. of cases settled during the Month	Total Value/amount of settlement (Rs.)
1	Transport Service	Nil	Nil	Nil	Nil
2	Postal, telegraph or telephone service	210	Nil	Nil	Nil
3	Supply of Power, Light or Water	Nil	Nil	Nil	Nil
4	Public Conservancy or Sanitation	Nil	Nil	Nil	Nil
5	Services in Hospital or Dispensary	Nil	Nil	Nil	Nil
6	Insurance Service	Nil	Nil	Nil	Nil
7	Banking and Financial Instructions	135	Nil	Nil	Nil
8	Other (Pl. Specify)	Nil	Nil	Nil	Nil
	Total	345	Nil	Nil	Nil

Submitted


24/09/19


24/9/19
He Signature of Secretary

(D)

STATISTICAL INFORMATION IN RESPECT OF CASES SETTLED THROUGH MEDIATION

NAME OF THE DLSA- **PALAMAU**
STATISTICAL INFORMATION FOR THE MONTH OF- **AUGUST 2019**

(A) Total Number of ADR Centres:- **Nil**

(i) Existing at the beginning of the month : **Nil** {A} (ii) Total No of Existing Mediation Centres other than ADR Centres: **01**
(ii) Established during the month : **Nil**
(iii) Total functional : **Nil**
(iv) Under Construction : **Nil**

(B) Number of Mediator (Total of both in ADR Centres and Mediation Centres):

Trained Deployed (No. of Trained Mediators entrusted with cases during the month)

(i) Judicial Officers : **Nil** **Nil**
(ii) Lawyers : **08** **08**
(iii) Any Other : **Nil** **Nil**
(C) Disposal :

		Total of all Mediation/ADR Centres
A	No. of cases pending in the beginning of the month	54
B	No. of cases received during the month	41
C	Cases settled through Mediation	23
D	Cases returned as not settled	20
E	Non-starter cases which were returned as mediation could not commenced	18
F	No of cases pending at the end of the month	34
G	Percentage (%) of settlement	53.48%

Note: ADR Centres denotes newly constructed ADR Centres building whereas Mediation Centre refers to this Centre where mediation activities are being performed in a building other than ADR Centres

Submitted

Plc Signature of Secretary

24/9/19

24-09-19

(E)

STATISTICAL INFORMATION IN RESPECT OF LEGAL SERVICES BENEFICIARIES

NAME OF THE DLSA - PALAMAU
STATISTICAL INFORMATION FOR THE MONTH OF- AUGUST 2019

Sl. No.	Categories	Providing Panel Advocate	Advice/Counseling	* Other Services (Pl. Specify)	Total
1	Scheduled Caste	Nil	Nil	Nil	Nil
2	Scheduled Tribes	Nil	Nil	Nil	Nil
3	Women	Nil	Nil	02- (10 schemes of NALSA -1, Harassment from husband -1),	02
4	Children	Nil	Nil	Nil	Nil
5	In Custody	02	Nil	Nil	03
6	Persons with disability	Nil	Nil	Nil	Nil
7	Industrial Workmen	Nil	Nil	Nil	Nil
8	Transgender	Nil	Nil	Nil	Nil
9	Victims of Trafficking in Human Beings or begar	Nil	Nil	Nil	Nil
10	Victims of Mass Disaster, Violence, Flood, Draught, Earthquake and Industrial Disaster	Nil	Nil	Nil	Nil
11	General (persons whose annual income does not exceed the prescribed limit)	Nil	Nil	04 (Salary dues -01, settlement of Bank Loan - 03)	04
12	Others	Nil	Nil	Nil	Nil
	TOTAL	02	Nil	06	08

Note:

* Other Services shall include any help/assistance provided to the beneficiaries for availing the benefits of Centre/State Govt. Schemes such as Aadhar Card/MNREGA etc.

** If the beneficiary falls under more than one category (for example a woman may be scheduled Caste, Victim of Human Trafficking and in custody also) such person is to be shown only in the category in which he was considered and provided legal aid. In no case, one person be shown in more than one category.

Submitted

DIC Signature of Secretary

24/9/19

(F)
STATISTICAL INFORMATION IN RESPECT OF LEGAL LITERACY/LEGAL AWARENESS CAMPS/PROGRAMMES

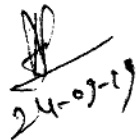
(Including Seminars, workshops, debates etc.)

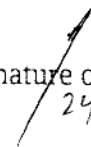
NAME OF THE DLSA- PALAMAU

STATISTICAL INFORMATION FOR THE MONTH OF- **August 2019**

Sl. No.	Mode/place of awareness programme	No. of Program me held	No. of persons attended	Subjects
1	School/College/ Universtiy	02	105	Fundamental Duties-02,
2	Village/Community Centre	04	108	Female in foeticide and child marriage-01, Lok Adalat and MGNREGA-1, Eradication of Superstition and castism-1, Violence against women-1,
3	Jail/other Custodial home	01	325	Procedure of Appeal before High Court
4	Slum and labour colonies	Nil	Nil	Nil
5	Melas/Exhibitions	Nil	Nil	Nil
6	Radio	Nil	Nil	Nil
7	Community Radio	Nil	Nil	Nil
8	TV	Nil	Nil	Nil
9	others(Pl. Specify)	Nil	Nil	Nil
	Total	7	538	

Submitted


24-09-19

 Signature of Secretary

24/9/19

PERFORMA -II

DATA WITH RESPECT TO LEGAL AID PROVIDED TO UNDERTRIAL PRISONERS

Month /Year : August 2019

District-Palamau

No. of Lok Adalat organized in the jails	No. of cases settled in Lok Adalat	Legal Aid provided to Under Trial Prisoners
NIL	NIL	02

PERFORMA -III

DATA WITH RESPECT TO JAIL ADALAT ORGANISED & UNDER TRIAL PRISONERS RELEASED UNDER "MISSION MODE PROGRAMME" TO REDFUCE PENDENCY OF UNDER TRIALS

No. of Jail Adalat organized in the jails	No. of cases settled	No. of Under Trials released
01	05	05

Submitted
13.8.19


Secretary, DLSA Palamau